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From

The Superintendent of Police,
Yamunanagar.

To

The Registry,
National Green Tribunal,
Principal Bench, New Delhi

No. 9293

Dated 20-02-24

Subject:

Original Application No. 481 of 2023 titled Balbir
Sandhu and Ors versus State of UP and Anr.

Memo.

Kindly find enclosed herewith Reply/Status report by
way of affidavit for filing before the Hon'ble National Green Tribunal,
Principal Bench, New Delhi on or before the dated fixed i.e. 23.02.2024.



Superintendent of Police,
Yamunanagar

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 481 of 2023

IN THE MATTER OF:

Balbir Sandhu and Ors.

.. Applicants...

Versus

State of UP and Anr

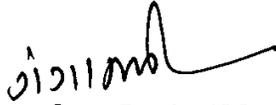
...
Respondents...

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Place: Yamunanagar

Date:20.02.2024


Ganga Ram Punia, IPS
Superintendent of Police,
Yamunanagar.

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 481 of 2023

IN THE MATTER OF:

Balbir Sandhu and Ors.

.. Applicants...

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...
Respondents...

Reply by way of affidavit of Ganga Ram Punia, IPS, Superintendent of Police Yamunanagar.

I, the above named deponent do hereby solemnly affirm and declare as under :

1. That the present case came up for hearing before this Hon'ble Bench on 04.08.2024. The operative of the order is hereby reproduced as under:

12. "It may also be observed that in the past there have been many incidences, where the Members of the Joint Committee or team of officers visiting mining sites were assaulted/ intimidated. Therefore, it will be of utmost importance that Members of the Joint Committee are provide requisite protection at the time of visit of mining sites, stone crusher etc.. Accordingly Senior Superintendent of Police, District Yamunanagar and District Saharanpur respectively are directed to ensure that sufficient police security is provided to Members of the Joint Committee during their visit."

14. " The District Magistrates and Senior Superintendents of Police, District Yamunanagar and District Saharanpur respectively are directed to ensure that no mining and crushing is

carried out in District Yamunanagar and District Saharanpur respectively without grant of EC, CTE and CTO as may be under the relevant environmental laws."

2. That in compliance of the order of the Hon'ble Tribunal dated 04.08.2023, police security/protection was provided to the Members of the Joint Committee, on 05.02.2024 who visited the mining sites and stone crushers in village Belgarh and Malikpur Khadar.
3. That it is also worth submitting here that Mining and Geology Department, Yamunanagar moved several complaints to the Police Department and consequently, several criminal cases have been registered against the culprits. The detail of all the cases is given as under :-

Year	No. of Cases Regd.	No. of cases under investigation	No. of cases cancelled	No. of cases untraced	No. of cases submitted in the Ld. Courts for trial.	No. of accused found involved
2021	370	69	25	11	265	354
2022	137	56	10	05	66	112
2023	52	44	02	00	06	39
Total	559	169	37	16	337	505

4. That it is also pertinent to mention here that on receipt of letter bearing No. 5562/MA dated 06.10.2022 from the office of Ld. Deputy Commissioner, Yamunanagar for preventing illegal mining and illegal cutting of trees , the then Superintendent of Police, Yamunanagar established one temporary Police Post at village

Belgarh in mining zone consisting of one ESI, one Constable and 2 SPOS/Home Guards.

5. That thereafter, on receiving another letter bearing No. 6351/MA dated 07.12.2022 from the office of Ld. Deputy Commissioner, Yamunanagar, 28 Police officials were posted at 7 different nakas in mining Zone for curbing illegal mining in cooperation and coordination with other departments.

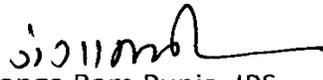
As such all the best efforts are being taken to curb the illegal mining .Moreover, on receiving the information regarding illegal mining , criminal cases under relevant sections of mining are registered immediately.

Reply/Status report is submitted for kind perusal of this Hon'ble Bench.

Place: Yamunanagar

Date:20.02.2024

Deponent


Ganga Ram Punia, IPS
Superintendent of Police,
Yamunanagar.

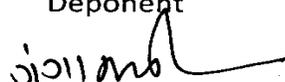
Verification

Verified that the contents of above affidavit are true and correct and based on the information derived from the official record. No part of it is false and nothing material has been kept concealed there from.

Place: Yamunanagar

Date:20.02.2024

Deponent


Ganga Ram Punia, IPS
Superintendent of Police,
Yamunanagar.